

PENDING OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- AUGUST & SEPTEMBER, 2020				GRAND TOTAL	
Opening Balance as on 01.08.2020	Cases Instituted during the Months of August & September, 2020	Cases Disposed of during the Months of August & September, 2020	Total Pendency as on 30.09.2020	Total Cases Disposed of during the Months of August & September, 2020 (Family Court + High Court)	Total Pendency as on 30.09.2020 (Family Court + High Court)
3514	71	31	3555	569	41239

N.B :- The difference between the closing balance and opening balance i.e. increase or decrease numbers of cases due to disposal, modification and restoration of cases reflected later on.